HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG NOTIFICATION

Dated Shillong, the 22nd April, 2021

No.HCM II/119/2019/HCLSC/20

With approval of

the Chairman, High Court Legal Services Committee, High Court of Meghalaya, this Committee in exercise of its powers under Regulation 8 (15) of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 hereby removes Shri. Sudev Thapa from the panel of Legal Aid Counsel on grounds of non – performance in matters of legal aid.

By order,

SECRETARY

<u>HCLSC</u>

Memo No.HCM II/119/2019/HCLSC/20- A Dated:22nd April, 2021 Copy to (for information):-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice for his Lordship's kind information.
- 2. The P.S. To Hon'ble Mr. Justice Ranjit V. More, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
- **3.** The P.S. To Hon'ble Mr. Justice H.S. Thangkhiew, Chairman, High Court Legal Services Committee for his Lordship's kind information.
- 4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- **6.** The District and Sessions Judge-cum-Chairman, District Legal Services Authority Shillong/Nongpoh/Nongstoin/Tura/Williamnagar/Jowai/Khliehriat/Ampati/Resubelpara/Baghmara/Mawkyrwat.
- 7. The Judge, District Council Court, KHADC/JHADC/GHADC.
- 8. The Director General of Prisons, Meghalaya, Shillong.
- 9. The Secretary to the Government of Meghalaya, Law Department.
- **10.** The Members of the Committee The Advocate General, Meghalaya; The President, Meghalaya High Court Bar Association, Shillong; Dr.M.Kharshiing, Lecturer, Shillong Law College.
- 11. The Director, Printing and Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
- 12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
- 13. Shri. Sudev Thapa, Advocate for information.
- **14.** Notice board.
- 15. Office file.

SECRETARY HCLSC

15/4/21